

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3619
ANSWERED ON:13.02.2014
PROJECTS UNDER PMGSY
Ramasubbu Shri S.;Ruala Shri C. L.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether certain projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) have been affected on account of delay in release of fund by the Union Government;
- (b) if so, the action plan of the Union Government to help the State Governments in successful implementations of the said projects;
- (c) whether it is a fact that only meager allocation was made during the year 2013-14 as compared to previous years for connecting habitations under PMGSY;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the projects under the Scheme is unduly delayed because of inadequate technicians, unqualified employees deputed by the agencies/contractors; and
- (f) if so, the details thereof and steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)&(b) Rural Roads is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one time special intervention of Central Government to improve rural infrastructure through construction and upgradation of rural roads. Rural roads under PMGSY are constructed, maintained and owned by the respective State Governments in accordance with the programme guidelines. It is the responsibility of State/UT Government to take appropriate steps for timely completion of road works sanctioned by the Ministry. The funds for the projects sanctioned under PMGSY are released to State Rural Road Development Agencies (SRRDAs) for the projects sanctioned based upon their demand, absorption capacity, works in hand and fulfilling of certain conditions prescribed as per the programme guidelines for release of funds.

(c)&(d) The BE 2013-14 was Rs. 21,700 crore which has been reduced to Rs. 12,750 crore (including Rs. 3,050 crore as interest accrued by the States upto March, 2013) at RE stage for PMGSY. Annual Allocation of funds to States/UTs is made on the basis of works in hand and actual expenditure reported by the States/UTs. The States had an Opening Balance of Rs. 4761 crore as on 1st April, 2013 and Rs. 5,360 crore have been released to them upto December, 2013. An expenditure of Rs. 8,078 crore has been incurred by the States upto December, 2013.

(e)&(f) Some of the reasons adversely affecting the timely implementation of the programme, as reported by the States are as under:

- i. Inadequate Institutional and contracting capacity.
- ii. Limited working season and adverse climatic conditions.
- iii. Non availability of land and forest clearance of the land falling in forest areas.
- iv. Geographically difficult terrain.

State Governments are requested through various Regional Review meetings and Empowered Committee meetings to take suitable necessary action to expedite works under PMGSY. Following steps have been taken by the Ministry:

- i. States have been requested to augment executing capacity.
- ii. Bidding document provisions have been standardized.
- iii. Training is imparted to field engineers as well as engineers of contractors for capacity building.
- iv. Regular and structured review of physical and financial parameters is undertaken.

v. Contractor outreach programmes are organized.